

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P.No. 261/KB/2017  
C.P.No. 579/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> November 2017, 10.30 A.M

Name of the Company	Saraogi Nivesh Pvt.Ltd. & Ors.		
Under Section	391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Vijai Pratap Singh*, *Applicants*

*V.P.Singh*  
23/11/2017

**O R D E R**

Ld. Pr. CS for the petitioners made a request for adjournment. Prayer is allowed.

List on 11/12/2017.

*8d*  
(Jinan K.R.)  
Member (J)

*8d*  
(V.P.Singh)  
Member (J)